

Central Administrative Tribunal
Principal Bench

C.P. No.449/2004 In
O.A. No.1813/2003

New Delhi this the 16th day of February, 2005

(3)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Shri Surjeet Kumar
S/o late Shri Shiv Charan Singh Tomar
R/o 158/3-B, Ram Nagar, Kanker Khera,
Meerut Cantt.

-Applicant

(By Advocate: Shri Amit Anand, proxy for
Shri V.P.S. Tyagi)

Versus

1. Lt. Gen. D.K. Dheer
Director General EME
MGO's Branch AHQ DHQ
PO New Delhi.
2. Brig. N.K. Kohli
Commandant
510 Army Base Workshop
Meerut Cantt.

-Respondents

(By Advocate: Shri K.R. Sachdeva)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J):

In the light of an order passed by the respondents on 15.1.2005 on representation of the applicant, considering the request for compassionate appointment, C.P. is dismissed as having become infructuous and notices to the respondents are discharged.

S. Raju
(Shanker Raju)

Member (J)

CC.

V.K. Majotra
(V.K. Majotra)
Vice Chairman (A)